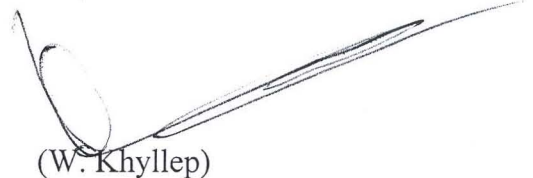


**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**Notification.**

Dated Shillong, the 13<sup>th</sup> December, 2018.

No. LJ (A) 28/2001/314- The Governor of Meghalaya is pleased to appoint Shri Pyndapborlang Nongsiej, to the post of Vice - Chairman of the Meghalaya State Law Commission under "Category A" with facilities contained in the Finance Departments letter No.FEM.44/2003/Pt.II/156 dated 17.09.2010 with effect from the date of joining and until further orders.



(W. Khyllap)

Commissioner & Secretary to the Govt. of Meghalaya,  
↓ Law Department.

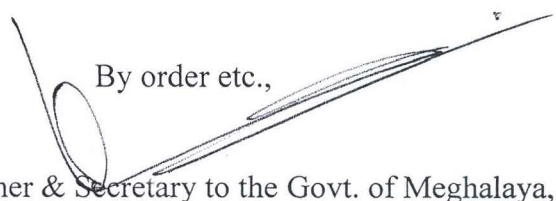
Memo No. LJ (A) 28/2001/314-A,

Dated Shillong, the 13<sup>th</sup> December, 2018

Copy to:-

1. The Private Secretary to the Chief Minister of Meghalaya, Shillong.
2. The Private Secretary to the Deputy Chief Minister, Government of Meghalaya.
3. The Private Secretary to the Minister of Law, Government of Meghalaya.
4. The Principal Secretary to Government of Meghalaya, Personnel Department.
5. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
6. The Senior Govt. Advocate, Meghalaya, High Court of Meghalaya, Shillong
7. The Secretary Meghalaya Legislative Assembly.
8. The Accountant General (A & E), Meghalaya, Shillong -793001.
9. The Secretary, Meghalaya State Law Commission
10. The Under Secretary to the Government of Meghalaya, Chief Minister's Secretariat
11. Shri. Pyndapborlang Nongsiej, Vice-Chairman, Meghalaya State Law Commission.
12. The Secretaries, Shillong Bar Association/ Tura Bar Association/ Jowai Bar Association.
13. SAD (Account) Department/Nazarat Department.
14. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the gazette of Meghalaya.
15. The Treasury Officer, Shillong North/South Treasury.
16. DEO, Law Department.
17. Guard file.

By order etc.,



Commissioner & Secretary to the Govt. of Meghalaya,  
↓ Law Department.